

रेलवे का नाम १-७-५५ से वर्षा और  
बाढ़ के कारण  
रेलों को नुकसान

	रुपये
मध्य . . . . .	६२,९७३
पूर्व . . . . .	कुछ नहीं
पूर्वोत्तर . . . . .	१३,६०,०००
उत्तर . . . . .	६३,६०,०००
दक्षिण-पूर्व . . . . .	कुछ नहीं
दक्षिण . . . . .	१२,६७५*
पश्चिम . . . . .	१८,२००
	—
कुल . . . . .	७८,४३,८४८

\*३०-११-५५ को तूफान से होने  
वाला नुकसान इसमें शामिल नहीं है।

†[THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Presumably the hon. Member is referring to the loss on account of damages caused to the Railway property. As this office do not keep such information State-wise, the extent of loss suffered by Indian Railways is given below as Zone-wise:

Name of Railway	Loss suffered by Railways due to rains and floods since 1-7-55
	Rs.
Central . . . . .	62,973
Eastern . . . . .	Nil.
North-Eastern . . . . .	13,60,000
Northern . . . . .	63,90,000
South-Eastern . . . . .	Nil.
Southern . . . . .	12,675*
Western . . . . .	18,200
TOTAL . . . . .	78,43,848

\*Excludes cost of damages caused by cyclone on 30-11-55.]

†English translation.

# SETHUSAMUDRAM PROJECT

53. DR. RAGHUBIR SINH: Will the Minister for TRANSPORT be pleased to state:

(a) whether the Sethusamudram Project Committee set up under the chairmanship of Shri Ramaswami Mudaliar has submitted its report; and

(b) if so, how much time Government are likely to take in coming to a decision on the recommendations contained therein?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, Sir.

(b) It would be difficult to indicate any time limit for taking final decisions on a project of this size which has necessarily to be studied carefully in consultation with experts.

## PAPERS LAID ON THE TABLE

ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS, GIVEN IN THE HOUSE

12 NOON

THE MINISTER WITHOUT PORTFOLIO (SHRI V. K. KRISHNA MENON): Sir, on behalf of Shri Satyanarayan Sinha, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions as set out in the Order Paper:

(i) Statement No. I—Twelfth Session, 1956.

(ii) Statement No. IV—Eleventh Session, 1955.

(iii) Statement No. VI—Tenth Session, 1955.

(iv) Statement No. IX—Ninth Session, 1955.

(v) Statement No. X—Eighth Session, 1954.

- (vi) Statement No. XIII—Seventh Session, 1954.
- (vii) Statement No. XXII.—Sixth Session, 1954.
- (viii) Statement No. XXV.—Fifth Session, 1953.
- (ix) Supplementary Statement No. XXIII—Fourth Session, 1953.
- (x) Supplementary Statement No. XXIX—Third Session, 1953.

[See Appendix xiii, Annexure Nos. 24 to 33 for (i) to (x)]

### MOTIONS FOR ELECTIONS TO COMMITTEES

#### THE INDIAN CENTRAL ARECANUT COMMITTEE

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): Sir, I beg to move:

“That in pursuance of clause (vi) of paragraph 3 of the Ministry of Agriculture Resolution No. F. 43-11/48-Comm., dated the 21st May, 1949, (as amended from time to time) constituting the Indian Central Arecanut Committee, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Indian Central Arecanut Committee.”

MR. DEPUTY CHAIRMAN: The question is:

“That in pursuance of clause (vi) of paragraph 3 of the Ministry of Agriculture Resolution No. F. 43-11/48-Comm., dated the 21st May, 1949, (as amended from time to time) constituting the Indian Central Arecanut Committee, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Indian Central Arecanut Committee.”

The motion was adopted.

#### THE NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): Sir, I beg to move:

“That in pursuance of the Ministry of Agriculture Resolution No. F. 16-72/47-Policy, dated the 8th November, 1948, as subsequently amended, this House do proceed to elect, in such manner as the Chairman may direct, two members from among themselves to be members of the National Food and Agriculture Organisation Liaison Committee for a period of three years.”

MR. DEPUTY CHAIRMAN: The question is:

“That in pursuance of the Ministry of Agriculture Resolution No. F. 16-72/47-Policy, dated the 8th November, 1948, as subsequently amended, this House do proceed to elect, in such manner as the Chairman may direct, two members from among themselves to be members of the National Food and Agriculture Organisation Liaison Committee for a period of three years.”

The motion was adopted.

MR. DEPUTY CHAIRMAN: I have to inform hon. Members that the following dates have been fixed for receiving nominations and for holding elections, if necessary, to the Indian Central Arecanut Committee and the National Food and Agriculture Organisation Liaison Committee:—

Last date for nominations	7-5-1956 (up to 3 P.M.)
Date of election	8-5-1956 (3 P.M. to 5 P.M. in Room No. 29)

The elections, if necessary, will be conducted in accordance with the system of proportional representation by means of the single transferable vote.